

National Company Law Tribunal

Allahabad Bench

CP NO. 167/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: M/s HTPad Technology India Pvt Ltd vs. ROC

SECTION OF THE COMPANIES ACT/I & B CODE: U/S 7(7) of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Navneet Anand	Advocate	HTPad	(Signature)
2.	A.K. Srivastava	Advocate	Petitioner	A.K. Srivastava
3.	Krishna Dev Vyas	Adv.	ROC/CGSC	(Signature)

C.P.No. 167/ALD/2017

Sri A.K. Srivastava, Advocate for the petitioner. Sri Krishna Dev Vyas, CGSC for ROC, Kanpur.

In the present matter, notice was sent to the Central Govt. through office of the ROC, Kanpur. The learned CGSC seeks time to offer its comments in respect of the Present Petition and stand of the Govt., if any, in the matter. Hence, time is granted.

The matter to be listed on 26th February, 2018.

Date: 08/02/2018

Typed by
Jyoti
(Stenographer)

— Sd —
H.P. Chaturvedi,
Member(Judicial)